

**IN THE HIGH COURT OF BOMBAY AT GOA**

**(LD-VC-OCW-77/2020 )**

The Chairman, School Managing  
Committee, Cortalim and anr.

..... Applicants.

Vs  
The Director of Education,  
Directorate of Education

..... Respondent.

Shri A. Bhobe, Advocate for the applicants.

Shri V. Sardesai, Addl. Govt. Advocate for the respondent.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:- 11<sup>th</sup> August 2020.**

P.C.

Post the matter on 18.8.2020.

**DAMA SESHADRI NAIDU, J.**

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